

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 16 OF 2016 &
IA No. 34 & 504 of 2016**

Dated:18th October , 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

Gupta Energy Pvt. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. D.V. Raghuvamsy for
Mr. Buddy A. Ranganadhan for R-1

ORDER

List the matter for hearing on **12.12.2016.**

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/kt